GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2547

TO BE ANSWERED ON THE 19^{TH} DECEMBER, 2023/ AGRAHAYANA 28, 1945 (SAKA)

RESERVATION FOR EX-AGNIVEERS IN CAPFs

†2547. SHRI SUNIL KUMAR SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has decided to provide reservation for ex-agniveers for appointment in Central Armed Police Forces (CAPFs);
- (b) if so, the percentage of reservation fixed;
- (c) whether the Government proposes to provide any exemption to ex-agniveers for recruitment in CAPFs;
- (d) if so, the details thereof; and
- (e) the steps taken by Government to enforce reservation benefitted exemption prescribed for re-appointment of ex-agniveers in CAPFs?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (e): The Government has created new category of Ex-Agniveer in the recruitment to the post of Constable (General Duty)/ Rifleman in Central Armed Police Forces and Assam Rifles (CAPFs & AR) respectively with the following provisions for them:

- (i) Reservation of 10% of vacancies.
- (ii) 3 years relaxation in prescribed upper age limit. Further age relaxation of 5 years beyond the prescribed upper age limit will be given to the candidates of the first batch of Agniveer; and
- (iii) Exemption from the Physical Efficiency Test (PET).

Accordingly, necessary amendments by incorporating the aforesaid provisions for Ex- Agniveers in the Recruitment Rules of Constable (GD) in Central Armed Police Forces and Assam Rifles (CAPFs & AR) have been notified.
